Government of Punjab Department of Industries and Commerce (Policy Implementation Unit)

Corrigendum

No. PIU/IBDP-2017/Notification/2021/9483

Dated: 23-08-202

The Governor of Punjab is pleased to make following amendments in 'Industrial & Business Development Policy-2017' notified vide No. CC/Addl.dir/Industrial & Business Development/2017/1369 dated 17/10/2017 and further amended on 07-08-2018 and 31-07-2019 and Detailed Schemes & Operational Guidelines, 2018 notified on 07.08.2018: -

The Sr. No. (i) of clause 10.21 of chapter – 10 of Industrial & Business Development Policy, 2017 is replaced as under: -

"Manufacturing/packing of all alcoholic products shall be treated in the negative list, except standalone units that are manufacturing alcoholic products not included in Division no. 11 - "Manufacture of Beverages" of NIC Code 2008, provided only those Bio-ethanol units will become eligible for incentive which shall install paddy straw fuel based boilers"

II. The Sr. No. (i) of Annexure – I of Detailed Schemes & Operational Guidelines, 2018 is replaced as under: -

"Manufacturing/packing of all alcoholic products shall be treated in the negative list, except standalone units that are manufacturing alcoholic products not included in Division no. 11 - "Manufacture of Beverages" of NIC Code 2008, provided only those Bio-ethanol units will become eligible for incentive which shall install paddy straw fuel based boilers"

Dated: 20.08.2021

Hussan Lal, IAS
Principal Secretary to Govt of Punjab
Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9484—9485 Dated: 23—08—2021 A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab.
- (ii) The Chief Secretary, Punjab.

Secretary to Government of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9486-9492 Dated: 23-08-2021 A copy of the above is forwarded to the following for information please.

- (i) All the Special Chief Secretaries/ Additional Chief Secretaries /Financial Commissioners /Principal Secretaries/ Administrative Secretaries, Punjab.
- (ii) Chief Executive Officer, Punjab Bureau of Investment Promotion.
- (iii) The Director of Industries & Commerce, Punjab.
- (iv) All Deputy Commissioners in the State of Punjab.

- (v) Joint Director (Incentive).
- (vi) All General Managers, District Industries Centre in the State of Punjab.
- (vii) NIC, Punjab for updating the aforesaid amendment on the Invest Punjab Business First Portal.

Secretary to Sovernment of Punjab
Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9493

Dated: 23-08-202|

A copy of the above is forwarded to the Principal Secretary to Government of Punjab, Department of General Coordination (Cabinet Affairs Branch) with reference to their letter no. 1/123/2018-1Cabinet/5217 dated 17.08.2021 for information please.

Secretary to Government of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9494

Dated: 23-08-202

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

(i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab.

Secretary to Government of Punjab Department of Industries and Commerce